

Statement 5: Financing of Gross Fiscal Deficit – 2013-14 (Accounts)

(Amount in ₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	196.9	1.1	-6.0	-1.8	10.7	3.8	11.9	2.9	0.5	-10.2	-29.5	180.4
2. Bihar	53.5	-0.1	6.3	10.3	-3.0	2.6	36.7	-0.4	-0.2	-2.1	-20.1	83.5
3. Chhattisgarh	28.4	-1.3	-	5.8	2.7	3.1	18.2	-3.0	3.6	-0.5	-6.3	50.6
4. Goa	8.8	1.2	-0.8	0.5	1.2	0.5	3.4	-1.8	0.9	-0.1	-0.1	13.5
5. Gujarat	130.5	-5.0	-3.5	-0.2	5.1	5.0	22.4	-10.3	1.8	9.6	28.8	184.2
6. Haryana	106.2	1.7	0.3	-11.1	7.2	-	10.9	-2.7	-	-0.8	-28.6	83.1
7. Jharkhand	25.4	-0.3	-1.3	4.8	0.1	2.7	-2.5	0.1	1.6	-0.4	-7.7	22.2
8. Karnataka	134.1	4.6	-3.4	-0.5	21.1	1.3	28.4	26.7	-0.1	-	-41.2	170.9
9. Kerala	113.7	0.4	-0.4	-	42.3	-0.3	1.9	-9.5	-1.7	-2.2	25.2	169.4
10. Madhya Pradesh	35.7	4.5	12.7	7.1	9.5	9.7	-4.9	1.6	2.9	-4.6	24.7	98.8
11. Maharashtra	191.6	0.9	-22.9	-2.5	18.9	-3.8	67.7	-27.1	-11.2	6.1	42.3	260.2
12. Odisha	-8.8	0.3	3.9	5.7	6.9	-1.3	8.1	0.2	0.3	-2.6	33.6	46.3
13. Punjab	72.6	1.2	-3.4	0.9	19.6	3.4	1.9	-2.4	-1.1	-1.1	-3.8	87.9
14. Rajasthan	71.8	-2.3	-7.4	8.7	25.2	-3.7	-4.2	0.1	-0.1	33.1	30.8	151.9
15. Tamil Nadu	186.8	13.1	-7.3	6.4	12.6	-1.4	-16.9	-11.6	0.3	-0.8	24.7	205.8
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	50.5	-10.8	27.7	4.9	23.6	79.5	50.4	-96.4	-1.0	-3.3	111.5	236.8
18. West Bengal	171.0	0.6	11.5	-	8.4	6.2	26.3	29.4	3.9	-1.8	-2.1	253.5
II. Special Category												
1. Arunachal Pradesh	2.3	-0.3	0.9	0.7	1.4	0.4	0.4	9.1	-0.9	-1.3	3.2	16.1
2. Assam	-5.9	-1.1	6.7	0.5	8.4	2.6	1.6	1.3	0.1	-	23.7	37.8
3. Himachal Pradesh	17.6	-0.1	4.2	0.9	8.9	-	2.1	-7.9	-0.2	-3.8	18.4	40.1
4. Jammu and Kashmir	16.9	-0.6	1.5	0.8	19.9	4.0	1.6	-0.6	11.7	-0.1	-9.6	45.5
5. Manipur	2.9	-0.5	-0.2	0.1	1.0	-	-0.1	0.1	-0.2	-0.1	-5.9	-2.7
6. Meghalaya	2.9	-0.2	0.7	0.1	1.3	0.2	8.3	-0.8	-	-0.1	-8.5	3.8
7. Mizoram	2.3	-0.2	0.1	0.2	3.1	-	1.8	2.3	0.1	0.6	-2.9	7.5
8. Nagaland	4.1	-0.2	-	0.1	1.1	-	2.4	0.1	-0.3	-0.4	-2.2	4.6
9. Sikkim	2.0	-0.2	0.2	0.2	0.6	0.4	-	-0.6	0.1	-0.1	-2.1	0.5
10. Tripura	4.7	-0.4	0.2	1.3	3.3	0.2	0.9	-0.2	0.5	-0.1	-10.7	-0.5
11. Uttarakhand	17.4	-0.2	5.5	3.5	3.2	-	3.5	-2.2	3.2	-2.4	-4.9	26.5
All States	1,635.7	6.0	25.6	47.4	264.3	115.1	282.1	-103.4	14.4	10.3	181.0	2,478.5
<i>Memo item:</i>												
1. NCT Delhi	-	41.6	-13.3	-	-	-	-	-	-	-	11.1	39.4
2. Puducherry	5.0	-0.9	-	0.1	0.3	0.2	0.8	3.5	0.3	1.2	-5.3	5.4

'-': Nil/Negligible.

Note: 1. Same as in Appendix Table 9.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2012-13 in respect of Jammu & Kashmir.